

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA 271 (ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: M/s Millennium Automation & Systems Ltd.

SECTION OF THE COMPANIES ACT: 230-232

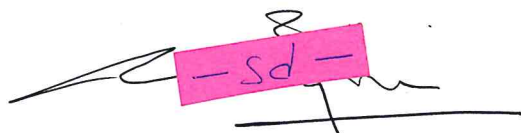
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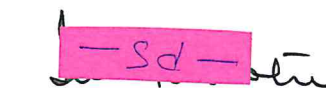
	For the Petitioner(s):	Counsel for the Petitioner		
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	For the Respondent(s):	Counsel for the Respondent		
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ORDER

CA 315/C-II/2017 has been filed by the applicant praying for amendment of date of incorporation from 4th April, 2012 to 15th March, 2000 mentioned in the order dated 05.10.2017. The submission made by Ld. Counsel merits consideration as this is duly corroborated by the Certificate of Incorporation of Applicant no. 1/Transferor Company annexed along with the petition. It appears that the same is an inadvertent typographical error. Accordingly, the correction is being made in red today in the original order.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)